

(b) whether there is any proposal before NHPC to start construction on major projects like Polavaram and Ichempally etc. in Andhra Pradesh in order to increase hydel power generation;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE):

(a) Yes, Sir.

(b) to (d) National Hydroelectric Power Corporation has informed that the Govt. of Andhra Pradesh who were approached for execution of the Ichampally Project (600 MW) in Andhra Pradesh have agreed, in principle, for the investigation and execution of the project in Central Sector through the NHPC. The State Government have, however, informed the NHPC that as the Ichampally Project is proposed as an inter-State multipurpose project in terms of tripartite agreement between the States of Maharashtra, Madhya Pradesh and Andhra Pradesh as per the Godavari Waters Dispute Tribunal Award, consent of the other two States would also be necessary to implement the project by the NHPC.

There is no such proposal in the case of Polavaram scheme

[Translation]

**Consumption of Diesel in Agricultural Sector**

1541. SHRI LARANG SAI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the percentage of diesel out of the total production being utilized for agricultural purposes;

(b) the percentage of diesel being allocated by the Government for agriculture; and

(c) the steps being taken by Government to meet the shortage?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) Data regarding consumption of diesel by the agriculture sector is not being compiled.

(b) The Government does allocate diesel for agriculture. HSD supplies to retail outlets throughout the country are presently being maintained at the same level as in the corresponding period of the previous year. Special releases of HSD have been made for the Agriculture Sector in November, 1990 and February, 1991.

(c) Instructions have been issued to the oil companies to accord priority for meeting demand of the Agriculture Sector in consultation with the State Governments

**Allotment of LPG Agencies and Petrol/Diesel Pumps to Adivasis in Madhya Pradesh**

1542. SHRI LARANG SAI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of Adivasis in Sargooja, Bastar, Mandala, Chhindwara, Raigarh, Bilaspur and Siddi districts of Madhya Pradesh who have been allotted LPG agencies, petrol/diesel pumps during the last three years;

(b) whether it is according to the targets fixed;

(c) if not, the reasons therefor; and

(d) the steps taken by the Government to achieve the targets?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) The number of